

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 98 OF 2015

Dated: 13th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Power Grid Corporation of India Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s)

:

ORDER

Post the matter for hearing on **02.03.2016.**

**(I.J. Kapoor)
Technical Member**

rkt/mk

**(Justice Surendra Kumar)
Judicial Member**